

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:277
ANSWERED ON:06.08.2013
STRENGTH OF CRPF
Sugumar Shri K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Reserve Police Force (CRPF) is facing alarming deficiency of sanctioned strength at sector/range/units which is adversely affecting the smooth functioning of these formations;
- (b) if so, the details thereof
- (c) whether as per the existing policy, officers/personnel in the younger age band having outstanding performance and professional excellence are borrowed by SPG/NSG/CBI/IB/NCB;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to tackle the officers/personnel crunch in CRPF?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) (b) & (e): No Madam. As reported by CRPF, there is no alarming deficiency of sanctioned strength at Force level. Against the sanctioned strength 302036 in CRPF, 285744 personnel are posted at present.

As filling up of the vacancies is an ongoing administrative process, timely and prompt action is taken to fill the same by recruitment and promotion.

(c) to (d): Yes Madam. The number of personnel on deputation with SPG/NSG/CBI/IB/NCB at present is as under:-

SPG NSG CBI IB NCB

1270 692 123 191 03